

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
18th WORKSHOP FOR INSOLVENCY PROFESSIONALS
20th –21st September, 2019

Venue: ICSI-EIRC BUILDING, 3A, Ahiripukur First Ln, Beck Bagan, Ballygunge, Kolkata, West Bengal – 700019

Day 1 –20th September, 2019 (Friday)		
Time	Sessions	Resource Person
10:00 - 10:30	Registration and Inauguration	
10:30 – 11:45	Valuation and its importance in CIRP	Mr. Sandip Kumar Deb, Vice President, Institution of Valuers
11:45 – 12:00	Tea/Coffee	
12:00 – 13:00	Information Utility – Important pillar of IBC Ecosystem	Mr. U. Venkata Rao, Vice President, NeSL
13:00 - 14:00	IBC and Emerging Jurisprudence	Mr. Subodh Kumar Agrawal, Insolvency Professional (Past President – ICAI)
14:00 – 14:45	Lunch	
14:45 - 16:00	CIRP under IBC (with Case Study)	Ms. Mamta Binani, Insolvency Professional (Past President – ICSI)
16:00 – 16:15	Tea/Coffee	
16:15 - 17:30	Liquidation under IBC (with Case Study)	Mr. Anup Kumar Singh, Insolvency Professional
Day 2 – 21st September, 2019(Saturday)		
10:00 - 11:30	Interactive Session: IBC from the lens of Adjudicating Authority	Mr. Jinan K. R., Hon'ble Member (Judicial), NCLT, Kolkata Mr. M. B. Gosavi, Hon'ble Member (Judicial), NCLT, Kolkata Mr. V. K. Gupta, Hon'ble Member (Technical), NCLT, Kolkata Mr. H. C. Suri, Hon'ble Member (Technical), NCLT, Kolkata
11:30 – 11:45	Tea/Coffee	
11:45 - 13:15	Information Memorandum, Resolution Applicant and Resolution Plan	Mr. R. R. Modi, Insolvency Professional
13:15 – 14:00	Lunch	
14:00 - 15:30	Conducting Forensic Audit and importance in CIRP	Mr. Ritesh Khot, Director, PwC
15:30 – 15:45	Tea/Coffee	
15:45 - 17:15	Ethics, Code of Conduct and Disciplinary Proceedings under IBC	Mr. Animesh Mukhopadhyay, Insolvency Professional
17:15 - 17:30	Vote of Thanks	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in